



भारत सरकार
Government of India
वित्त मन्त्रालय
Ministry of Finance

प्रतिभूति अपीलीय न्यायधिकरण
Securities Appellate Tribunal

अरनेस्ट हाऊस, 14वाँ तल, नरिमन पॉइंट, मुंबई - 400 021
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REGISTRAR

SECURITIES APPELLATE TRIBUNAL, MUMBAI


OFFICE ORDER, DATED : 01/05/2020

Consequent upon extension of complete lock-down in area of Mumbai and in the other part of the country, announced by the Government on Friday, the 1st May 2020, the Hon'ble Presiding Officer in consultation with Hon'ble Members has been pleased to pass the following order :-

- (1) That the Tribunal shall remain closed from 04/05/2020 till 15/05/2020.
- (2) All interim orders which are operating will remain in force till the next date of hearing.
- (3) The matters fixed on dates shown in column No. 1 in table below, shall stand adjourned to the next date as indicated in column no. 2 :-

Table

Cases fixed for hearing	Next date of hearing
04-05-2020	08-06-2020
05-05-2020	09-06-2020
06-05-2020	10-06-2020
08-05-2020	11-06-2020
11-05-2020	15-06-2020
12-05-2020	16-06-2020
13-05-2020	17-06-2020
14-05-2020	18-06-2020
15-05-2020	22-06-2020


1-05-2020

(4) The Tribunal will function from 18/05/2020 at 11.30 a.m. to 4.30 p.m. until further orders.

(5) Office of Registry shall function from 18/05/2020 at 11 a.m. to 4.30 p.m. until further orders.

(6) In case of urgent matters, parties are required to contact the Registrar on his cell No. 9834615300 and on Email address : 'registrar-sat@nic.in', who, in turn, will place the matter before the Hon'ble Presiding Officer / Members for appropriate orders

(7) The above Office Order shall take place with immediate effect and will be disseminated on the official website of SAT for the information of the public and all stakeholder.

This issues by the order of the Hon'ble Presiding Officer, SAT.

DATED : 01/05/2020.


01-05-2020
Registrar
Securities Appellate Tribunal.